

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-35(ND)/2017
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.

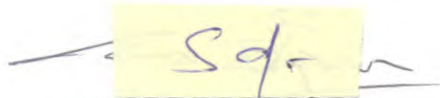
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

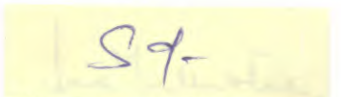
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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17	SRIRAM PARAKKAT	ADVOCATE	OPERATIONAL CREDITOR	
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ORDER

At request of the petitioner counsel, adjourned to 30.03.2017.


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial